COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

<u>IA NO. 442 OF 2017 IN DFR NO. 1593 OF 2017 & IA NO. 725 OF 2017</u>

Dated: 2nd November, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Punjab State Power Corporation Limited ...Appellant(s)

Vs.

Patran Transmission Co. Ltd. & Ors.Respondent(s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri

Counsel for the Respondent(s) : Ms. Poonam Verma

Ms. Nishtha Kumar

Ms. Radhika Seth for R-1

Ms. Ranjana Roy Gawai

Mr. Mangesh Krishna for R-20

Mr. M.G. Ramachandran

Mr. Shubham Arya for R-28

<u>ORDER</u>

List the matter on <u>15.11.2017.</u>

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/vg